



APPELLATE TRIBUNAL FOR ELECTRICITY
Core-4, 7th Floor, SCOPE Complex,
Lodhi Road, New Delhi – 110003

Dated: 31st July, 2024

Notification regarding mentioning of cases

As we know, Hybrid Hearing in APTEL has been started, if the Ld. Advocates want to mention their case, they can inform the Court Master at 10:15AM and at 2:00 PM, so that Hon'ble Bench may be apprised well before the hearing.

Sd/-
Registrar

To:

All Ld. Advocates

Copy to :

PPS to Hon'ble Mr. Justice Ramesh Ranganathan, Chairperson
PPS to Hon'ble Mr. Sandesh Kumar Sharma, Technical Member (Electricity)
PPS to Hon'ble Ms. Seema Gupta, Technical Member (Electricity)
PPS to Hon'ble Mr. Virender Bhat, Judicial Member
PS to Ld. Registrar
Notice Board